

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2412
ANSWERED ON:23.07.2004
DUTY EVASION BY MULTI NATIONAL COMPANIES
Adhalrao Patil Shri Shivaji

Will the Minister of FINANCE be pleased to state:

- (a) whether cases of duty evasion by multi-national companies are on the rise for the last several years;
- (b) if so, the details thereof alongwith those identified;
- (c) the action proposed to be taken by the Government against such companies; and
- (d) the specific steps being formulated to prevent the evasion of duty by MNCs?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S. S. PALANIMANICKAM)

- (a) to (d): The information is being collected and will be laid on the Table of the House.